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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 11/(MAH)/2012
C.A. No. 39/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES:

Shri. Rajinder K Malhotra

V/s.

M/s. Transauto & Mechaids Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 and 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1	Prakhar Parekh , Shweta Jaydev	Advocate for Applicant	
2.	Vinayra Kapooriha a/w Ishaan Saha	for Respondents	
3)	Nishit Tanner (b) Argus Partners	for Respondent NO. 6, 8 and 9	

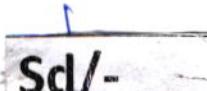
ORDER

CA 39/2016 in TCP 11/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 9.2.2018.



V. NALLASENAPATHY
Member(Technical)



B. S. V. PRAKASH KUMAR
Member (Judicial)